

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 325 OF 2017

Dated : 3rd December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Bharat Aluminium Company Limited	...	Appellant(s)
Vs.		
Chhattisgarh State Electricity Regulatory Commission & Anr.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Hemant Singh Ms. Jyotsna Khatri Mr. Nishant Kumar
Counsel for the Respondent(s)	:	Mr. Raj Kumar Mehta Mr. C.K. Rai Mr. Umesh Prasad Ms. Himanshi Andley Mr. Mohit Rai for R-1 Ms. Rashmi Singh for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **14.02.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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